

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-123/2003/687 /A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Mallika Dutta,  
Member, MACT,  
Kamrup, Amingaon.

Dated Guwahati the 9<sup>th</sup> February, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/K-A/2022/27 dtd. 08.02.2022.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 03.02.2022**, as prayed for.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-123/2003/688/ dated** ,09-02-2022

Copy to. 1. The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

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